Declaration of Assets and Liabilities

2020-21

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1	Sr.	Description	Self	Spous Name(5)	endant-1 Name	Dependant Name	
1	(i)	Cash	1 500	RITAD	evi AHI	TKUMAX	11 K215/2	CUHAR ASIT KUM
	ii)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	Score	Son	0	060	800	1 200
(iii)	i)	Bonds, Debentures and Shares in companies	NIC	NIC	- 1	JIL	NIC	NIL
(iv)		Other financial institutions, NSS, Postal Savings, LIC Policies, etc	4,50000 Pacmiyin 25,000	NIC	N	114	NIL	NIC
(v)	10	Motor Vehicles details of make, etc.)	NIC	NIL	MOND!	A SHINIE R CXLE	NIC	NIL
vi)	de	ewellery (give etalls of eight and ulue)	NIC	50 gm 2,49000	121	L	NIC	NIC
ii)	su of	her assets, ch as values claims / erests	NIL	NIL	NI	LIN	114	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

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[Note: Properties in joint ownership indicating the extent of joint ownership will

also	have to be indicated]					
Sr. No.		Self	Spouse Name(S)	Dependant- Name	1 Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	IVIC	NIC	NIL		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	IVIC	NIL	NIC	NIC	Nic
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIC	NIC	NIC	NIC	NIL
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	13 ATAUR PATAUA 1.5 KATA 18,00000		NIC	NIC	NIL
	Others (such as interest in property)	1414	MIL	NIC	NIC	NIC

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on2.2,00000
(a)	(i) Loans from Banks	5B) Home Logn	- 22,00000
	(ii) Loans from financial institutions		Repaid - Spron
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIC	P49-17,00000
	(b) dues to departments dealing with supply of water	NIC	NIL
	(c) dues to departments dealing with supply of electricity	NIC	NIC

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	(d) dues to departments dealing with telephones (e) dues to departments	NIC	NIC-
	dealing with government transport (including aircraft and helicopters)	NIC	NIL
(b)	(f) Other dues, if any (i) Income Tax including surcharge [Also indicate	NIL	NIL
	which Income Tax Return filed. Give also Permanent Account Number (PAN)	BWW PK 9093 A	NIC
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIE	NIC
	(iii) Sales Tax [Only in case of proprietary business]	NIC	NIC
	(iv) Property Tax	NIC	

Data of Dist.	PTS BLA-1120 - M (M/F) - 06 01 2071 (DD/MM/YYYY
Class/Group :- Cadre :- Home District :- I hereby decla	(A/B/C) (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) ATNA re that the above data.
Place: PATNA Date: 15-02-2021	Signature of M121-834112 Name of Employee: KALASH KUMAR Designation: OFFICE ATTENDENT Department: B.L. A.S. Palma

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format,

There is who